

(ख) इस योजना पर सरकार द्वारा कितना धन व्यय किये जाने की संभावना है ?

**SELF SUFFICIENCY IN SPARES FOR AIRCRAFT AND TANK**

♦636. SHRI SURAJ PRASAD : Will the Minister of DEFENCE be pleased to state:

(a) the extent of success so far achieved by Government and the future plan for attaining self sufficiency in respect of its requirements of spares for aircraft and tanks; and

(b) the amount of expenditure likely to be incurred by Government over this scheme?]

**रक्षा मंत्रालय में राज्य मंत्री (रक्षा उत्पादन)**  
(श्री पी० सी० सेठी) : (क) और (ख) विमानों और टैंकों के पुर्जों के निर्माण की इस प्रकार की कोई अलग से योजना स्वीकृत नहीं की गई है। देश में निर्मित विमानों और टैंकों के पुर्जों के निर्माण की योजना समग्र उत्पादन कार्यक्रम का एक भाग ही है।

जहाँ तक विमानों का संबंध है, उनके कुछ हिस्से ऐसे हैं जिनका निर्माण सीमित आवश्यकता अथवा आवश्यक सुविधा की विभिन्नता के कारण हिन्दुस्तान एरोनाटिक लिमिटेड द्वारा नहीं किया जाता है। इन पुर्जों का आयात पुर्जों की आवश्यकता पूर्ति के लिए भी किया जाता है। फिर भी, हिन्दुस्तान एरोनाटिक लिमिटेड ने एक सहायक पुर्जों का डिविजन स्थापित किया है। जो लगभग पांच वर्षों के बाद पूर्ण उत्पादन आरम्भ होने पर बहुत से सहायक पुर्जों की आवश्यकता को पूर्ण करेगा। जहाँ तक भारत में निर्मित टैंकों का संबंध है, पुर्जों की आवश्यकता का बहुत सा भाग देशी उत्पादन से पूरा किया जा रहा है और आशा है कि निकट भविष्य में पुर्जों के देशी उत्पादन को पूरा करने के लिए आयातित पुर्जों की संख्या बहुत थोड़ी रह जाएगी।

और अधिक सूचना देना लोकहित में नहीं होगा।

†THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI P. C. SETHI) : (a) and (b) No separate scheme as such for the manufacture of spares for aircraft and tanks has been sanctioned- Manufacture of spares for aircraft and tanks produced in the country has been planned as part of the overall production- programme.

In so far as the aircraft are concerned > there are certain parts which are not manufactured by the Hindustan Aeronautics Limited either because of the limited requirements or because the nature of facilities required is different. These parts are being imported for the spares requirements also. Hindustan Aeronautics Limited has, however, established an Accessories Division which will be able to meet requirements of spares for a number of accessories, when it goes into full production after above five years. As regards tanks manufactured in India, the spares requirements are being met substantially from indigenous production and it is expected that in the near future the imports required to supplement the indigenous output of spares would be very small.

It will not be in the public interest to disclose further information.]

**FLOW OF WATER FROM RAVI TO PAKISTAN**

♦637. SHRI SULTAN SINGH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) how much cusecs of water from Ravi is flowing to Pakistan, Haryana and Rajasthan;

(b) how much cusecs of water flowed in each canal of Haryana and Punjab during April and May, 1970; and

(c) What steps have been taken by the Government of India to increase capacity of canals in Haryana to consume that water?

THE MINISTER OF IRRIGATION AND POWER (DR K. L. RAO):

(a) to (c) A statement is laid on the Table of the House.

## STATEMENT

(a) No Ravi waters have flowed down to Pakistan except for some periods in the flood month of July and August, 1970, when it was surplus to our canal requirements off-again from Madhopur and Harike. The average of about 16,000 cusecs of surplus Ravi waters has been flowing to Pakistan during the last 20 days.

In accordance with the Inter-State Agreement of 1955, surplus supplies (i.e. over and above actual pre-partition utilisations) of 15.5 MAF in an average year available in the Ravi and Beas taken together have been allocated between the States concerned as follows: Jammu & Kashmir 0.65 MAF, and erstwhile Punjab inclusive of Haryana 7.2 MAF. The surplus water available in these two rivers are distributed between the respective State in these proportions. Haryana is given 5% of share of Punjab in surplus Ravi-Beas waters through replacement on an ad hoc basis. The quantum of Ravi waters utilised by each of the State cannot, therefore, be given separately.

(b) The average cusecs of water flowed in each canal for Haryana and Punjab during April and May 1970 are as under:—

| Name of canal                                    | April  | May    |
|--------------------------------------------------|--------|--------|
| <b>HARYANA</b>                                   |        |        |
| 1. Bhakra Canal                                  |        |        |
|                                                  | cusecs | cusecs |
| (i) Narwana Branch                               | 2664   | 2888   |
| (ii) Tail B.M.L.                                 | 3435   | 3730   |
|                                                  | 6099   | 6618   |
| 2. Western Jumna Canal at Indri                  | 2348   | 2500   |
| 3. Gurgaon Canal (including 'G' Thermal Station) | 459    | 510    |
|                                                  | 8906   | 9628   |
| <b>PUNJAB</b>                                    |        |        |
| 1. Upper Bari Doab Canal                         | 4375   | 4834   |
| 2. Sirhind Canal                                 | 6328   | 7026   |
| 3. Bhakra Canal                                  | 1981   | 1911   |
| 4. Bist Doab Canal                               | 721    | 807    |
| 5. Sirhind Feeder                                | 2148   | 1792   |
| 6. Makhu Canal                                   | 27     | 84     |
|                                                  | 15580  | 16454  |

(c) Irrigation being a State subject, it is for the concerned States to take steps to increase capacity of its canals if found necessary. However, it will depend upon the share that is allocated to Haryana currently under determination and Punjab out of 7.2 MAF surplus Ravi-Beas waters falling to the share of erstwhile Punjab and the area and manner in which the State Government would like to utilise it.

**वैज्ञानिक तथा औद्योगिक अनुसन्धान परिषद  
द्वारा किये गये आविष्कार/खोज**

**\*638. श्री नवल किशोर :** क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) वैज्ञानिक तथा औद्योगिक अनुसन्धान परिषद की विभिन्न क्षेत्रीय अनुसन्धान प्रयोगशालाओं तथा अन्य संस्थाओं द्वारा उन के स्थापना काल से अब तक प्रत्येक आविष्कार/खोज पर कुल कितना-कितना धन खर्च किया गया और उसमें से कितना धन कर्मचारियों के वेतन तथा भत्तों पर व्यय हुआ और कितना धन उक्त आविष्कार/खोज पर व्यय किया गया; और

(ख) इस काम में कितने वैज्ञानिक, तकनीकविद और अन्य व्यक्ति लगे हुए हैं ?

**INVENTIONS/DISCOVERIES MADE BY  
COUNCIL OF SCIENTIFIC AND INDUSTRIAL  
RESEARCH**

**\*638. SHRI NAWAL KISHORE :** Will the PRIME MINISTER be pleased to state:

(a) the total amount of money spent on each of the inventions/discoveries made by the various regional laboratories and other institutions of the Council of Scientific and Industrial Research since its inception alongwith its break up into the amount spent on salaries and allowances of the staff and the amount spent on the said inventions/discoveries: and

(b) the number of the Scientists, Technologists and other persons engaged in this work?]

† [ ] English translation.